

emphasized forcefully that while the Pakistan based Jaish-e-Mohammed (JeM) has been proscribed by the UN Security Council Sanctions Committee established under UNSC Resolutions 1267/1989/2253, as far back as 2001, for its well known terror activities and links to the Al Qaeda, the designation of JeM's main leader, financier and motivator Masood Azhar has been repeatedly put on a technical hold. China decided to block the proposal to list Masood Azhar as a designated terrorist in end December 2016.

Similarly on earlier occasions, we had sought action in 1267 UN Sanctions Committee on known terrorists, including LeT leaders Zakiur Rehman Lakhavi and Hafiz Saeed and Hizbul Mujahiddin leader Syed Salahuddin, and have requested China, in accordance with its professed position of 'zero tolerance' for terrorism and its desire for strengthening counter-terrorism cooperation with India, to support India's request. India's request has wide international support, including in the 1267 Sanctions Committee. However, China did not support India's request and placed technical hold and blocked action by 1267 Committee.

Government continues to push forward with resolute determination through the use of all available options to bring perpetrators of terrorist violence to justice.

Separate wing of UN to counter terrorism

817. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has made a submission to the United Nations (UN) for constituting a separate establishment under the control of UN for fighting against terrorism;

(b) if so, the details thereof; and

(c) whether any response has been received from UN in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) to (c) At the United Nations India has consistently highlighted to the international community that terrorism poses one of the foremost threats to the maintenance of international peace and security, and in this context has underlined the importance of ensuring coherence and transparency in the functioning of various bodies inside the United Nations that deal with the issue.

In July 2016, member countries of the United Nations General Assembly (UNGA) including India have requested the Secretary General of the United Nations to submit a report to the UNGA by April 2018 on the implementation of UN's "Global Counter Terrorism Strategy" to be discussed in June 2018 during the 72nd session of the UNGA.